

Clearance of freedom fighters pension cases from Maharashtra

*336. SHRI BANWARI LAL PUROHIT :
SHRI MUKUL WASNIK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a large number of cases of freedom fighters duly processed and recommended by the Maharashtra Government are pending with Union Government for clearance;

(b) if so, since when these cases are pending ; and

(c) the reasons as to why the Union Government have not cleared the cases so far and the time by which the cases are likely to be cleared ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) State verification reports from the Government of Maharashtra pending at present are less than 100 in number. Most of these relate to cases where applications were submitted direct to the State Government by the applicants after due date i. e. 31-3-1982.

(b) 63 of these reports have been received during the year 1986 and the remaining before 1-1-1986.

(c) In respect of time-barred cases, condonation of delay for late submission is required for which a special procedure has to be followed. Where reports pertain to cases already disposed of these will be linked up for re-examination. All these cases are being processed and shall be finalised soon.

Cleaning of Ganga

*337. SHRIMATI MADHUREE SINGH :
SHRI K. RAMAMURTHY :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the progress made so far in regard to the scheme of cleaning the Ganga river;

(b) the amount spent so far out of the total amount projected; and

(c) further steps planned and the time frame chalked out for their implementation ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) : (a) A works programme of Rs. 292.31 crores for U. P., Bihar and West Bengal has been approved by the Central Ganga Authority.

—Till 15th November, 107 schemes have been sanctioned in U. P., Bihar and West Bengal at an estimated cost of Rs. 50.18 crores. Another 12 schemes at an estimated cost of Rs. 40.39 crores have been submitted by the State Governments. The State Governments have reported that 35 more schemes are under preparation at an estimated cost of Rs. 75 crores and these are expected to be submitted within December, 86.

—Out of 27 Class I towns covered under the Action Plan, work has begun in 20. Three schemes in Hardwar-Rishikesh and Ramnagar at a total cost of Rs. 1.7 crores have been completed.

(b) The outlay during the Seventh Five Year Plan period is Rs. 240 crores. The expenditure till 15th November, 1986 is Rs. 13.40 crores.

(c) Under the Action Plan the State Governments of U. P., Bihar and West Bengal are responsible for the preparation and execution of schemes. In each state a nodal Department has been designated to coordinate the work of implementing agencies. These agencies are being strengthened suitably for the purpose.

—Time schedules for preparation and execution of schemes have been

prepared by the Ganga Project Directorate in consultation with the State Governments. The progress of work is being monitored according to the schedules. It is expected that most of the schemes under the Action Plan will be completed within the Seventh Five Year Plan period.

Diseases among Uranium Corporation employees

*338. SHRI S. JAIPAL REDDY : Will the PRIME MINISTER be pleased to state :

(a) the number of workers in the Uranium Corporation of India factory at Jaduguda village in Singhbhum district of Bihar ;

(b) whether several workers, particularly tribals, have been seriously hit by deformity, leukaemia, prenatal deaths and bone diseases; and

(c) if so, the details thereof and the remedial measures taken ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) There are 2905 employees in UCIL at Jaduguda village in Singhbhum Dist. of Bihar as on 31-3-1986.

(b) No, Sir.

(c) Does not arise.

Detection of foreigners in Assam

*339. SHRI BHATTAM SRIRAMA MURTY :

SHRI SYED SHAHABUDDIN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the detection of the foreigners in Assam in terms of the Assam Accord is in progress;

(b) how many cases have so far been investigated;

(c) whether the Government of Assam requested the Centre to amend the Illegal Migrants (Determination by Tribunals) Act, 1980; and

(d) the action taken or proposed to be taken by Government ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) Yes, Sir.

(b) According to the State Government, 678 enquiries have been completed in respect of foreigners who came to Assam between 1.1. 1966 and 24-3-1971 (both days inclusive) upto the end of June, 1986. 15,579 enquiries have been completed upto the end of August, 1986 in respect of the foreigners who came to Assam on or after March 25, 1971.

(c) Yes, Sir.

(d) The proposal of the State Government is under consideration.

**Welfare schemes for Scheduled Castes/
Scheduled Tribes in Karnataka**

*340. DR. V. VENKATESH : Will the Minister of WELFARE be pleased to state :

(a) whether there are any welfare schemes for backward classes/Scheduled Castes/Scheduled Tribes included in the current Five Year Plan for Karnataka;

(b) if so, the funds proposed to be spent for those schemes during the plan period; and

(c) the details of the schemes ?